

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 6299/2022

(Arising out of impugned final judgment and order dated 28-05-2021 in WP(C) No. 24355/2020 passed by the High Court Of Kerala At Ernakulam)

SOLIDARITY YOUTH MOVEMENT

Petitioner(s)

VERSUS

JUSTINE PALLIVATHUKKAL & ORS.

Respondent(s)

(With applns for exemption from filing c/c of the impugned judgt, Permission To File Petition)

WITH

Diary No(s). 3982/2022 (XI-A)

(With applns for exemption from filing O.T, Permn to file petition)

Diary No(s). 6909/2022 (XI-A)

(With applns for exemption from filing c/c of the impugned judgt, exemption from filing O.T. permission to file petition)

Date : 08-04-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Salman Khurshid, Sr Adv
Ms. Lubna Naaz, AOR

Mr. Jaimon Andrews, Adv.

Ameen Hassan, Adv.

Piyo Harold Jaimon, Adv.

Mr. Naresh Kumar, AOR

Mr. P. A. Noor Muhamed, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file Special Leave Petitions is granted.

Issue notice.

Tag with SLP(C)No.11684 of 2021.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master